

IN THE HIGH COURT OF BOMBAY AT GOA**STM No.1249 of 2020****with STA no.1250 of 2020****Rahool Vishnu Thakur****..... Petitioner****V e r s u s****Vandana Thakur and anr.****..... Respondents**

Mr. Pedro Rocha, Advocate for the Petitioner.

Ms. S. Kamat, Addl. Government Advocate for the respondent no.2.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 11th August, 2020.****ORDER:**

Ms. S. Kamat, the learned Additional Government Advocate waives notice for the second respondent.

2. Issue notice to the first respondent, returnable on 6/10/2020.
3. As the first respondent lives abroad, if the Registry requires, the petitioner will comply with the requirements to ensure that the notice is sent overseas.

DAMA SESHADRI NAIDU, J.**AP/-**